

(ख) वर्ष 1975-76 और 1976-77 के वित्तीय वर्षों में खर्च किया गया व्यय इस प्रकार है :—

1975-76 :	1,77,025 (इसमें 8,000 रु० पुष्पमाला और झंडों का व्यय)
1976-77 :	1,69,446 (इसमें 8,000 रु० पुष्पमाला और झंडों का व्यय) ।

Incentives for voluntary retirements

196. DR. BHAGWAN DASS RATHOR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the voluntary retirement for Central Government employees scheme after putting in 20 years of service has proved to be utter failure;

(b) if so, whether Government propose to give further incentive to make the scheme more attractive by giving the benefit of national increments for the purpose of pension and gratuity and commutation of pension without medical examination like other Central Government employees retiring at the age of superannuation; and

(c) if the reply to (a) above be in negative, the number of Central Government employees who sought voluntary retirement under the said scheme since it came into force upto 31st January, 1977?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL):

(a) The scheme of voluntary retirement has been evolved for the benefit of those Central Government employees who may voluntarily want to retire from Government service after completing twenty years' qualifying service for pension. The question of its proving a failure does not arise.

(b) No such proposal is under consideration.

(c) At present this information is not available. This will be collected and placed on the table of the House in due course.

अल्पसंख्यकों, अनुसूचित जातियों तथा पिछड़े वर्गों के लिए स्थापित आयोग

197. श्री महीलाल : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) अल्पसंख्यकों, अनुसूचित जातियों, पिछड़े वर्गों आदि की समस्याओं को हल करने हेतु सुझाव देने के लिये अब तक कुल कितने आयोग स्थापित किये गये हैं ; और

(ख) इन आयोगों के सदस्यों में अलग-अलग, जनता के प्रतिनिधियों तथा सामाजिक कार्यकर्ताओं की संख्या कितनी है ?

गृह मंत्रालय में राज्य मंत्री (श्री धनिक लाल मण्डल) : (क) और (ख). तीन आयोग स्थापित करने का निर्णय किया गया है, एक अल्पसंख्यकों के लिए, एक अनुसूचित जातियों तथा अनुसूचित जनजातियों के लिए और एक अन्य पिछड़े वर्गों के लिए। इन आयोगों के अध्यक्ष और सदस्यों की नियुक्तियों को शीघ्र अन्तिम रूप दिये जाने की आशा है।

Introduction of a Bill of Defections

198. SHRI K. PRADHANI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government propose to introduce any Bill in the Parliament regarding the 'defectors' who resign from party; and